

LOK SABHA
UN-STARRED QUESTION NO. 1680
TO BE ANSWERED ON MONDAY, JULY 31, 2023
Sravana 9, 1945 (Saka)

ECONOMIC OFFENCES

1680. SHRI BALAK NATH:

Will the Minister of Finance be pleased to state:

- (a) whether the number of cases of economic offences committed by borrowers/companies/firms have increased in the country and if so, the details thereof;
- (b) whether the Central Government has regularly monitored the cases of economic offences committed by fraudsters elements in Rajasthan, and if so, the details thereof; and
- (c) the number of such cases registered by the Central Government in each of the last three years in Rajasthan and the action taken in this regard and details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The Enforcement Directorate has recorded cases on the basis of a risk based robust mechanism. Details of cases taken up for investigation by this Directorate under the provisions of the Prevention of Money laundering Act, 2002 (PMLA) & the Foreign Exchange Management Act, 1999 (FEMA) during the last 03 years are as under.

S. No.	Year	No. of cases recorded under PMLA. 2002	No. of investigations initiated under FEMA, 1999
1.	2022-23	949	4173
2.	2021-22	1180	5313
3.	2020-21	981	2747
Total		3110	12233

(b) & (c): Yes, the Directorate of Enforcement has regularly monitored economic offences in the entire country including state of Rajasthan. During the last three years in the state of Rajasthan, 99 cases have been recorded under PMLA and proceeds of crime amounting to Rs. 836.23 crore have been attached. Further, proceeds of crime amounting to Rs. 2214.92 crores have been confirmed by the Ld. Adjudicating Authority during the last three years which includes the proceeds of crimes obtained during under years.

During the last three years in the state of Rajasthan, 1004 cases have been registered under FEMA. Further, 102 Show Cause Notices have been issued and 106 Adjudication orders have been passed in the state.

Furthermore Registrar of Companies, Jaipur has filed following number of cases under various provisions of the Companies Act, 1956/2013 during last 03 Financial Years:

Financial Year	Number of cases
2020-21	59
2021-22	62
2022-23	09
Current years i.e. 01.04.2023 to 26.07.2023	08